

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 16747/2023

[Arising out of impugned final judgment and order dated 25-04-2023 in SA No. 795/2011 passed by the High Court of Judicature at Allahabad]

ONKAR PRASAD (DECEASED) THROUGH LRS & ORS. Petitioner(s)

VERSUS

SHANTI SWAROOP (DECEASED) THROUGH LRS Respondent(s)

(IA No. 206136/2023 - EXEMPTION FROM FILING O.T.

Date : 24-02-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) :Mr. S.K. Gangele, Sr. Adv.
Mr. Vardhman Kaushik, AOR
Mr. Harjot Joshi, Adv.
Mr. Rahul Sharma, Adv.
Ms. Shikha John, Adv.

For Respondent(s) :Mr. Kaushal Yadav, AOR
Mr. Nandlal Kumar Mishra, Adv.
Mr. Onkar Nath Sharma, Adv.
Mr. Ritul Tandon, Adv.
Mr. Arjun Raghuvanshi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on a non-miscellaneous day in the month of April,
2025.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(NAND KISHOR)
COURT MASTER